## 137 Written Answers

5198. DR. ARVIND SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government had given an oil field to six companies to extract crude oil on which the ONGC had discovered the crude oil by spending more than Rs. 1200 crores;

(b) the money taken by the Government and ONGC from these six companies for the allotment of the said oil fields;

(c) if not, the reasons for incurring the loss of this Rs. 1200 crores; and

(d) whether the Government propose to conduct some enquiry by any suitable agency to find out the reasons?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) No discovered oil field has been awarded to a consortium of six companies. However Government of India has awarded contracts for the development of 6 medium sized and 13 small sized oil & gas fields to various consortia. These fields have been awarded through international competitive bidding. In the bids, signature and production bonuses are biddable items and proceeds on these accounts go to ONGC. In addition, wherever the economics of the project so permits, there has been separate compensation for past costs incurred to ONGC.

(d) : CBI has initiated a preliminary enquiry in case of the award of contract for the medium sized discovered fields Panna-Mukta.

## **Common Minimum Programme**

5199. SHRI KASHIRAM RANA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether it is a fact that the minimum common programme announced by the present Government has not mentioned about the C.I.T. in this programme;

(b) if so, the reasons therefor;

(c) whether the C.I.T. programme has been disbanded; and

(d) if not, the reasons for being no provision for allocation of funds under this programme in the Budget for the year 1996-97.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (d) It is not clear as to what C.I.T. means. In the absence of clarity, Planning Commission is unable to answer the question.

Written Answers

## Siachen River Basin

5200. SHRI P. NAMGYAL : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the State Government of Jammu and Kashmir in consultation with the Central Government had prepared a comprehensive project for training of river Siachen in Nubra (Ladakh) to prevent erosion and to save many villages on both sides of the said river and vast wooded forest and pasture lands in the Siachen river basin in the said valley;

(b) whether a sand model study had been carried out in Pune in the early 1980's to study the behaviour of the Siachen river erosions; and

(c) if so, the latest position of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) Yes, Sir.

(b) No, Sir.

(c) Model studies are in progress in consultation with the CWPRS, Pune.

[Translation]

## Houses for Weaker Sections

5201. SHRI MAHABIR LAL BISHVAKARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Bihar has sought any financial assistance from Union Government for construction of houses for weaker sections;

(b) if so, the details thereof; and

(c) the details of the proposed financial assistance likely to be provided by 'HUDCO' in this regard during the current financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) The total demand for HUDCO loans for housing from various agencies in the State of Bihar during 1996-97 is Rs. 39.46 crores, out of which Rs. 22.06 crores is for EWS and Rs. 2.47 crores for LIG housing.

Depending on the past performance of the agencies in the State, recovery from beneficiaries and other relevant